

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-100/2022/1071/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati the 13th February, 2024

Sub: **Station leave permission.**

Ref:- Letter No. DJD/607/2024 dated 05.02.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 10.02.2024 till the morning of 15.02.2024**. The Addl. District & Sessions Judge (FTC), Dibrugarh, in his absence, the Civil Judge (Sr. Div)-cum-Asstt. Sessions Judge, Dibrugarh, in his absence, the Addl. Chief Judicial Magistrate, Dibrugarh, and in her absence the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-100/2022/1072/A, dated 13.02.2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)